

[Translation]

SHRI RAMANAND SINGH : Mr. Speaker, Sir, farmers of Mutal village of Distt. Betul in Madhya Pradesh were affected by heavy rains and natural calamities, but instead of committing suicide they tried to draw the attention of the Government by staging a dharna. However, Madhya Pradesh Government ordered firing which resulted in killing of 27 protesting farmers. Will the Government of India get this incident investigated through C.B.I.....(Interruptions)

MR. SPEAKER: Please do not do like this. Please sit down

.....(Interruptions)

SHRI RAMANAND SINGH : Mr. Speaker, Sir, will the Government of India get the firing incident which took place in Mutal village of Distt. Betul in Madhya Pradesh investigated through C.B.I.....(Interruptions)

[English]

MR. SPEAKER : No, please take your seat. Take your seat first.

[Translation]

SHRI VIJAY GOEL : Mr. Speaker, Sir, incident of firing on the farmers in Madhya Pradesh should be investigated.....(Interruptions)

[English]

MR. SPEAKER : If the House agrees, we may have a full discussion for a full day on this subject. No problem.

#### Extradition Treaty

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\*3. SHRI MOHAN RAWALE :  
SHRI CHANDU LAL AJMEERA :

Will the PRIME MINISTER be pleased to state :

(a) whether the extradition treaty with the United Arab Emirates has since been signed;

(b) if so, the details thereof;

(c) if not, the progress so far made in this direction;

(d) the number of criminals and terrorists of Indian origin at present in UAE; and

(e) the efforts made to bring them back to India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :

(a) No, Sir.

(b) Does not arise.

(c) An extradition treaty with the United Arab Emirates has been initialled in November, 1997 and is expected to be formally signed upon completion of necessary formalities by both countries. I just want to add that yesterday the cabinet had approved the signing on the ratification of the treaty.

(d) and (e) According to available information, over 30 alleged Indian criminals are residing in the UAE. Government is using all possible legal and diplomatic means at its disposal to bring them back to India.

[Translation]

.....(Interruptions)\*

SHRI MOHAN RAWALE : Mr. Speaker, Sir, in Mumbai bomb explosion around 200 innocent people were killed.....(Interruptions)

[English]

MR. SPEAKER : I have not allowed you. I have not permitted you. Please take your seat. You must know the procedure also. What is this?

SHRI E. AHAMED : I object to it. Dubai is having a very cordial relationship with us. He cannot accuse any country. It is very bad. He can refer to Indians going there. He cannot accuse any country. That is unethical.

MR. SPEAKER : I have not allowed you. I have allowed Shri Mohan Rawale

.....(Interruptions)

MR. SPEAKER : Shri E. Ahamed, Please take your seat. This is Question Hour. Please understand

.....(Interruptions)

MR. SPEAKER : Please take your seat, Shri E. Ahamed. Only Shri Mohan Rawale's speech will go on record

.....(Interruptions)\*\*

[Translation]

SHRI MOHAN RAWALE : Have courage to listen  
.....(Interruptions)

[English]

MR. SPEAKER : Prof. P.J. Kurein, please take your seat. You know the procedure. This is Question Hour. The hon. Minister is there. He will give a reply.

.....(Interruptions)

\* Expunged as Ordered by the Chair.  
\*\* Not Recorded.

[Translation]

SHRI MOHAN RAWALE : Sir, the bomb explosion which took place in Mumbai about which discussion was held in the House and the entire House had listened that and came to know .....(Interruptions)

[English]

MR. SPEAKER : Prof. Kurien, I do not want your assistance. This is Question Hour. The hon. Minister is there. I do not want any assistance.

PROF. P.J. KURIEN : Sir, it should be expunged.

MR. SPEAKER : If there is any ambiguity, I will expunge it.

PROF. P.J. KURIEN : Dubai is a friendly country. His remarks will have serious implications. This kind of remark is uncalled for.....(Interruptions)

[Translation]

SHRI MOHAN RAWALE : Sir, the people like Dawood and Tiger Memon are responsible for bomb explosions in Mumbai and they are hiding in Dubai. Why cannot they be brought to India?.....(Interruptions)

[English]

MR. SPEAKER : Prof. P.J. Kurien, I will expunge it.

[Translation]

SHRI MOHAN RAWALE : A question regarding this explosion was raised in this House on 1st July, 1996 and the reply was given by the then Government that --

[English]

"The Government is actively pursuing with the Government of the UAE for finalising an Extradition Treaty."

MR. SPEAKER : Shri Mohan Rawale, please ask your question.

[Translation]

SHRI MOHAN RAWALE : Mr. Speaker, Sir, I am telling this to Hon'ble Minister that the previous Government on 1st July, 1996 has given this reply --

[English]

"The Government is actively pursuing with the Government of the UAE for finalising an Extradition Treaty."

[Translation]

I would like to know when that treaty is going to be signed.....(Interruptions). From our side all are agreed but

why that Government is not prepared?.....(Interruptions) I would like to ask the Hon'ble Minister as to when the treaty would be signed.

[English]

SHRIMATI VASUNDHARA RAJE : Sir, to this question, I would like to say that the Government has been making efforts for a while now to bring the fugitives back .....(Interruptions)

SHRI SOMNATH CHATTERJEE : Please confirm our friendship with Dubai. Please do that .....(Interruptions)

SHRI ATAL BIHARI VAJPAYEE : Do you take any offence to that -- friendship with our friends .....(Interruptions)

SHRI SOMNATH CHATTERJEE : I expected the hon. Minister to controvert what he said .....(Interruptions)

SHRI ATAL BIHARI VAJPAYEE : Would you like to listen to what he says.....(Interruptions)

MR. SPEAKER : Prof. Kurien, please take your seat. If anything is there, I will expunge it

.....(Interruptions)

SHRI E. AHAMED : Had you expunged it then and there, this thing would not have happened .....(Interruptions)

SHRI MADHUKAR SIRPOTDAR : Without properly hearing Shri Mohan Rawale, these Members are making allegations. Please try to understand what he said.....(Interruptions)

MR. SPEAKER : Now, the hon. Minister is on her legs. Please take your seat

.....(Interruptions)

SHRIMATI VASUNDHARA RAJE : More than twelve lakh Indians are residing there in the UAE. They constitute a very vibrant and economically productive interface between the two countries. The economic relations between the two countries are substantial. We expect to keep it growing.

But in reply to the question of the hon. Member, I would like to say that the Government has made all possible efforts to bring the fugitives, the criminals back to this country. But it has not succeeded so far inspite of making the efforts because of legal hurdles. The signing of this Extradition Treaty is going to facilitate this. So, we hope that should happen soon.

As far as the question of Dawood Ibrahim and Tiger Memon are concerned, we are making every effort to do something about this. There is an understanding that they do not actually reside in Dubai though it is possible that they may be visiting there occasionally.

[Translation]

SHRI MOHAN RAWALE : Mr. Speaker, Sir, the Hon'ble Minister in her reply has informed that 30 alleged Indian criminals are residing in the UAE and Government is using all possible legal and diplomatic means at its disposal to bring them back to India. Earlier, in 1996 in this House a reply was given.

[English]

"Extradition Treaty negotiations are in the final stages with the UAE."

[Translation]

My contention that earlier our Government had proof and it was said in this House that Dawood Ibrahim was in Dubai.

[English]

MR. SPEAKER : Please put your supplementary first.

[Translation]

SHRI MOHAN RAWALE : I would like to ask that if UAE Government does not agree, then what our Government is going to do? At present bomb explosions are taking place not only in Mumbai but in the whole of the country. Recently our Home Minister Shri L.K. Advaniji had a narrow escape.....(Interruptions) In Coimbatore bomb explosion has taken place .....(Interruptions) The bomb explosions are taking place in the entire country. This shows how strong we are, how strong is our Prime Minister Shri Atal Bihari Vajpayee ji in the whole world.....(Interruptions) We have proved that.

[English]

MR. SPEAKER : Please confine to your supplementary.

[Translation]

SHRI MOHAN RAWALE : Mr. Speaker, Sir, previous Government was weak but is this Government also weak in the matter of bringing them back? I would like to ask the Hon'ble Minister when you are bringing them back?

SHRIMATI VASUNDHARA RAJE : I had already replied to your Question, perhaps you have not listened. There are some legal hurdles which will be formalised and after that the treaty will be signed. You have asked about treaty.

[English]

Yesterday the Cabinet has approved the signing and the ratification of it. Hopefully, that should happen very soon.

SHRI E. AHAMED : Sir, India is maintaining the very best and cordial relations with the Gulf countries, particularly the United Arab Emirates. We have now decided to have this Extradition Treaty with the United Arab Emirates. I would like to know from the hon. Minister one thing.

MR. SPEAKER : Shri E. Ahamed, I will take one minute. There is another Member, Shri Chandu Lal Ajmeera, who has to put the supplementary. Is he in the House? No. Now, you can ask your question.

SHRI E. AHAMED : I would like to know from the hon. Minister as to which are the other countries with which India has entered into the Extradition Treaties. I would also like to know whether these Extradition Treaties are signed with the objective of having best relationships and get the accused and other people to India or only to nab these so-called mafia dons.

SHRIMATI VASUNDHARA RAJE : The countries with whom we have concluded these Extradition Treaties are Bhutan, Belgium, Nepal, the Netherlands, Canada, Switzerland, the U.K. and Hong Kong. The Treaty with Hong Kong is not yet in force as it is yet to be ratified by Hong Kong, though it is already ratified by us. An extradition treaty has also been signed with the United States of America. It is not in force as it is to be ratified by the US. We have already ratified it.

Extradition arrangements exist with Tanzania, Australia, Sri Lanka, Singapore, Papua New Guinea, Fiji, Thailand, Germany and Sweden.

## WRITTEN ANSWERS TO QUESTIONS

[English]

### Utilisation of Water in Farm Sector

\*4. SHRI VILAS MUTTEMWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the large scale wastage of water in farm sector at present;

(b) if so, whether the Government have taken appropriate steps to develop a methodology for training Panchayats in efficient use of water for agriculture; and

(c) if so, the details of action taken or being taken for water conservation and efficient management and use of water at village level?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) Training in efficient use of water for agriculture is given to farmers and officials of State Governments by various agencies/institutions funded by the Union Government and State Governments.

(c) Government have taken up measures for water conservation and efficient use of irrigation water at farm level by construction of field channels, land levelling and shaping, warabandi, sprinkler and drip irrigation, dissemination of technical know-how of efficient water management among farmers through adaptive trials, demonstrations and training and improvement and modernisation of irrigation systems.